

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

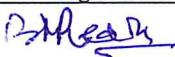
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 150 of 2017 CP /163/241/HDB/2017
NAME OF THE COMPANY	Anke Infra Pvt Ltd & Maheshwara Reddy
NAME OF THE PETITIONER(S)	Yarra Kiran Kumar
NAME OF THE RESPONDENT(S)	Anke Infra Pvt Ltd & Maheshwara Reddy
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Malleswara Durga Prasad	Advocate	v.mep21@gmail.com 8978411501	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for V. Venkat Ram Reddy	Advocate	9000653656	

Heard Shri Malleswara Durga Prasad, Learned Counsel for the Petitioner and Shri B. Manpal Reddy, Learned Counsel for the Respondent.

CA disposed of by separate orders.


Member (T)


Member (J)